SHRI RAKESH SINHA: Sir, I introduce the Bill.

The Special Financial Assistance to the State of Rajasthan Bill, 2020

MR. DEPUTY CHAIRMAN: Now, the Animal Factory Farming (Regulation) Bill, 2020, by Dr. Abhishek Manu Singhvi, not present. Then, there is the Uniform Civil Code in India Bill, 2020, by Dr. Kirodi Lal Meena. ... (Interruptions)...

SHRI VAIKO: Sir, we oppose this Bill. ...(Interruptions)... We have given notice. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Nothing is going on record. ... (Interruptions)... There is a process. ... (Interruptions)... Don't create such things. Dr. Kirodi Lal Meena, not present. ... (Interruptions)... The next is the Special Financial Assistance to the State of Rajasthan Bill, 2020, by Dr. Kirodi Lal Meena.

DR. KIRODI LAL MEENA (Rajasthan): Sir, I move for leave to introduce a Bill to provide for special financial assistance to the State of Rajasthan for the purpose of promoting the welfare of persons belonging to the Scheduled Castes, Scheduled Tribes and Other Backward Classes in the State and for the development, exploitation and proper utilization of its resources.

The question was put and the motion was adopted.

DR. KIRODI LAL MEENA: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2020 (Insertion of New Article 47A)

SHRI ANIL DESAI (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI ANIL DESAI: Sir, I introduce the Bill.

The Foreign Investment in Financial Services, Critical Infrastructure and Technology affecting National Security (Regulation) Bill, 2018- (Contd.)

MR. DEPUTY CHAIRMAN: Now, we will take up further consideration of the following motion moved by Dr. Narendra Jadhav on the 6th December, 2019. He had